

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 127 OF 2017

Dated: 19th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

D.B. Power Limited **Appellant(s)**
Vs.
Central Electricity Regulatory Commission **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.11.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/tpd